

ITEM NO.829

COURT NO.7

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 2844/2011

REVANASIDDAPPA & ANR.

Appellant(s)

VERSUS

MALLIKARJUN & ORS.

Respondent(s)

WITH

SLP(C) No. 14176-14177/2016 (XII)

Date : 22-09-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Dr. (Mrs. ) Vipin Gupta, AOR

Mr. Balaji Srinivasan, AOR

For Respondent(s) Ms. Abha R. Sharma, AOR  
Mr. Chandra Prakash, AOR  
Mr. Vipin Nair, AOR  
Mr. Abid Ali Beeran P, AOR  
Mr. Vijay Kumar, AOR  
Mr. S. Rajappa, AOR  
Mr. Rajesh Mahale, AOR  
Mr. Sriram P., AOR  
Ms. Jyotika Kalra, AOR  
Mr. Lakshmi Raman Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 14176-14177/2016

List on 16.10.2023.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR